

**HIGH COURT OF ANDHRA PRADESH
AMARAVATI**

VACATIONS – Summer Vacation, 2019 – High Court of Andhra Pradesh – Sitting Arrangements – Notification – Issued.

ROC.No.123/SO/2019

DATED:01.05.2019

NOTIFICATION No.8/SO/2019

It is hereby notified that the High Court of Andhra Pradesh will be closed for Summer Vacation, 2019 from Thursday the 2nd May, 2019 to Friday the 31st May, 2019 (both days inclusive).

During the Vacation, the following Hon'ble Judges will be sitting in the High Court of Andhra Pradesh, for hearing the matters as mentioned in the table:

FIRST HALF

First Half of Vacation Courts during Summer Vacation, 2019 starts from **Thursday the 2nd May, 2019 to Friday the 17th May, 2019** (both days inclusive).

Sl. No.	Filing date	Court working day	Names of the Hon'ble Judges	Bench/Single Matters
1.	06.05.2019 (Monday)	08.05.2019 (Wednesday)	Hon'ble Sri Justice M. Seetharama Murthi and The Hon'ble Ms. Justice J. Uma Devi	Division Bench
2.	13.05.2019 (Monday)	15.05.2019 (Wednesday)	Hon'ble Sri Justice U. Durga Prasad Rao and Hon'ble Ms. Justice J. Uma Devi	
1.	06.05.2019 (Monday)	08.05.2019 (Wednesday)	Hon'ble Sri Justice U. Durga Prasad Rao	Single Bench
2.	13.05.2019 (Monday)	15.05.2019 (Wednesday)	Hon'ble Sri Justice G. Shyam Prasad	

SECOND HALF

Second Half of Vacation Courts during Summer Vacation, 2019 starts from **Saturday the 18th May, 2019 to Friday the 31st May, 2019** (both days inclusive)

Sl. No.	Filing date	Court working day	Names of the Hon'ble Judges	Bench/Single Matters
1.	20.05.2019 (Monday)	22.05.2019 (Wednesday)	Hon'ble Sri Justice G. Shyam Prasad, and Hon'ble Smt. Justice K. Vijaya Lakshmi	Division Bench
2.	27.05.2019 (Monday)	29.05.2019 (Wednesday)	Hon'ble Smt. Justice T. Rajani and Hon'ble Smt. Justice K. Vijaya Lakshmi	
1.	20.05.2019 (Monday)	22.05.2019 (Wednesday)	Hon'ble Sri Justice D.V.S.S. Somayajulu	Single Bench
2.	27.05.2019 (Monday)	29.05.2019 (Wednesday)		

Note:

- 1) After completion of Division Bench work their Lordships will take up Single Bench matters.
- 2) The Hon'ble Senior Judge will allocate the subject matters.

VACATION OFFICERS FOR THE FIRST HALF
FROM 2nd MAY, 2019 TO 17th MAY, 2019

1. Sri M. Nageswara Rao, Deputy Registrar
2. Sri A.V.S.S.C.S.M. Sarma, Deputy Registrar
3. Sri A. Suryaprakash Rao, Assistant Registrar
4. Smt. U. Sivaleela, Assistant Registrar

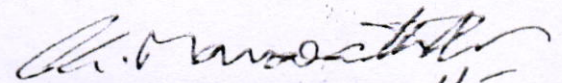
VACATION OFFICERS FOR THE SECOND HALF
FROM 18th MAY, 2019 TO 31st May, 2019

1. Sri C.V. Mallikarjuna Varma, Deputy Registrar
2. Sri P. Venkata Ramana, Assistant Registrar
3. Sri E. Kameswara Rao, Assistant Registrar
4. Sri M. Ramesh Babu, Assistant Registrar

Hon'ble Vacation Judges will hold the Court on the date mentioned as above to hear the following types of matters, as their Lordships think fit.

- i. Habeas Corpus
- ii. Anticipatory bail
- iii. Bail applications, if bail is refused by Magistrates and Sessions Judges/Additional Sessions Judges.

- iv. Any other urgent matter, which cannot wait till the end of the vacation (such as eviction/dispossession, demolition etc.) specifically permitted by the Senior Vacation Judge.
 - v. Notice of any application of urgent nature shall be given to the Vacation Officers before 1-30 p.m. on the day of filing.
- 1) All lunch motions/urgent mentions relating to the Hon'ble Division Bench shall be moved before the Hon'ble Senior Judge sitting in the Hon'ble Division Bench.
 - 2) All lunch motions/urgent mentions relating to the Hon'ble Single Bench shall be moved before the Hon'ble Single Judge only.
 - 3) Routine matters will not be taken up during vacation, except with the permission of the Hon'ble Senior Vacation Judge.
 - 4) No pending case except there is a specific order to post during the vacation shall be taken in vacation.
 - 5) No policy and administrative matters shall be taken up during vacation.


REGISTRAR GENERAL 1/5

To

- 1) The Prl. Secretary to the Hon'ble the Acting Chief Justice (with a request to place the notification before the Hon'ble the Acting Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal).
- 3) All the Registrars, High Court of Andhra Pradesh.
- 4) The Registrar (IT-cum-Central Project Coordinator), High Court of Andhra Pradesh [with a request to instruct the concerned to place the same in High Court's website]
- 5) The Officers concerned.
- 6) All the Unit Heads in the States of Andhra Pradesh.
- 7) All the Officers, High Court of Andhra Pradesh.
- 8) All the Section Heads, High Court of Andhra Pradesh.
- 9) The Director, Judicial Academy, Secunderabad.
- 10) The Member Secretary, A.P. State Legal Services Authority, Vijayawada
- 11) The Secretary, A.P. High Court Legal Service Committee, Amaravati.
- 12) The Advocate General, State of Andhra Pradesh, High Court of A.P., Amaravati.
- 13) The Secretary to Governor, for the State of Telangana and the State of Andhra Pradesh, Hyderabad.
- 14) The Chief Secretary to Government, Government of Andhra Pradesh, Velagapudi, Amaravati, Guntur District
- 15) The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Velagapudi, Amaravati, Guntur District
- 16) The Chairman, Sales Tax Appellate Tribunal, at Visakhapatnam.
- 17) The Special Judge for Trial of CBI Cases, Visakhapatnam.
- 18) The Secretary General, Supreme Court of India, New Delhi.
- 19) The Registrars, All High Courts in India.
- 20) The Registrar, Railway Claims Tribunal, Hyderabad.
- 21) The Registrar, Income Tax Appellate Tribunal, Visakhapatnam.
- 22) The Registrar, A.P. Lokayukta, Hyderabad.
- 23) The Registrar, Andhra Pradesh State Consumers Redressal Forum, Vijayawada
- 24) The Secretary, Bar Council of A.P., High Court of A.P., Amaravati.
- 25) The Accountant General, Andhra Pradesh & Telangana, Hyderabad.

- 26) The Public Prosecutor for the State of Andhra Pradesh, High Court of A.P., Amaravati
- 27) The Administrator, Government Pleaders' Office, High Court of A.P., Amaravati.
- 28) The Administrator General & Official Trustee, High Court Buildings, Hyderabad.
- 29) The Director of Prosecutions, Governorpet, Vijayawada.
- 30) The Commissioner of Printing and Stationery Department, A.P. Government Press, Mutyalampadu, Vijayawada. (For Publication in the Gazette Urgently).
- 31) The President, Andhra Pradesh High Court Advocates' Association, High Court of Andhra Pradesh, Amaravati
- 32) The Secretary, Advocates' Clerks' Association, High Court of A.P., Amaravati.
- 33) The Commissioner, Information & Public Relations, Vijayawada.
(with a request to publish the notification in all local dailies)
- 34) The Director, All India Radio, PWD Grounds, Vijayawada.
- 35) The News Director, Doordarshan Kendra, Vijayawada.
- 36) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 37) The Deputy Director, Public Relations, Andhra Pradesh Secretariat, Velagapudi.
- 38) The Overseer, High Court of Andhra Pradesh, Amaravati.
- 39) SPARE.

With a request for making
necessary announcement

For publication in the Newspaper